

**Centerwise, Courtwise Jurisdiction of Metropolitan Magistrate's Courts
in Mumbai as on 01/03/2018**

Sr. No.	Name of Centre	Court No.	Jurisdiction of the Courts/ Police Station attached for criminal cases	Jurisdiction of the Courts/ Police Station attached for 138 of N. I. Act cases
1	Esplanade	Chief Court	u/s.14 SARFAESI Act, 107 Maharashtra Co-Op. Society Act of Mumbai jurisdiction, cases u/s. 410 Cr. P.C. Transfer applns are filing in Court of CMM, Esplanade, of which cases pending in all ACMM, MM Courts Mumbai.	---
		3 rd Court	CBI-EOW,BS &FC,ACB,SCB, STF,EOU cases of Mumbai	---
		8 th Court	Colaba, Marine Drive,SBICID 'T' Branch, Mumbai, Customs	---
		19 th Court	CBI cases, Economic Offence Wing (EOW), Customs	---
		23 rd Court	Cuffe Parade	Azad Maidan, Marine Drive
		28 th Court	L. T. Marg	Colaba, L.T. Marg, Cuffe Parade
		37 th Court	DCB CID (U-I to XII), AEC, CIU, ARS, Property Cell SS Branch, Cyber police stations, Cyber Cell, Anti Narcotic Cell,	(Transferred cases from 23 rd Court)
		47 th	Economic Offences Wing	Tranferred from

		Court	(EOW) – IPC cases	other Courts
		64 th	Azad Maidan	---
2	CST		<u>RPF Thana</u> RPF CSMT(M), RPF CSMT (Admn), RPF Byculla, RPF Dadar, RPF Kurla, RPF LTT, RPF Wadala, RPF Mankhurd, RPF Matunga, RPF Parel, Ghatkopar, RPF Kurla Carshed, RPF Mulund (NGSM), RPF Wadibunder. <u>Govt. Railway police stations</u> Chhatrapati Shivaji Maharaj Terminus Railway police station Dadar Railway, Kurla Railway, Wadala Railway, Vashi Railway.	---
3	Seweree presently at Mazgaon	2 nd Court	Pydhonie for criminal cases and ATS, Mumbai.	---
		6 th Court	---	cases of 138 N. I. Act are allotted on rotation basis
		15 th Court	IPC – Kalachowki, ITPA Act – <u>Central Region</u> - Tardeo, Nagpada, Agripada, Byculla, Worli, N. M. Joshi Marg, Bhoiwada, Kalachowki, Matunga, RAK Marg,	---

		<p>Wadala TT, Sion, Antop Hill, Dadar, Shivaji Park, Mahim, Shahoo Nagar, Dharavi, Kurla, Vinoba Bhave Nagar.</p> <p><u>Western Region :-</u></p> <p>Vakola, Vile Parle, Kherwadi, BKC, Nirmal Nagar, Airport, Sahar, Bandra, Khar, Santacruz, Juhu, D. N. Nagar, Versova, Seweree, Meghwadi, Jogeshwari, Sakinaka, Powai, MIDC, Andheri and Amboli</p>	
	20 th Court	Transferred IPC cases	cases of 138 N. I. Act are allotted on rotation basis
	25 th Court	Byculla Sales Tax cases for Mumbai Wadala RTO ESIC Cases	---
	46 th Court	Agripada, Prevention of Food Adulteration of BrihanMumbai (All Police Station)	---
	54 th Court Special Court for ITPA	South Region : Colaba, Cuffe Parade, Marine Drive, Azad Maidan, MRA Marg, Dongri, J. J. Marg, Pydhonie , L. T. Marg, Dr. D. B. Marg, V. P. Road, Gamdevi, Malabar Hill,	---

			<p>Yellow Gate, Wadala, Seweree</p> <p>East Region :- Nehru Nagar, Trombay, RCF, Chembur, Deonar, Mankhurd, Shivaji Nagar, Tilak Nagar, Ghatkopar, Pant Nagar,</p> <p>Vikhroli, Park Site, Bhandup, Kanjur Marg, Mulund, Navghar</p> <p><u>North Region :-</u> <u>Goregaon</u>, Goregaon-East, Aarey Sub, Malad, Malvani, Kandivali, Charkop, Borivali, Dindoshi, Kurar Village, Samta Nagar, Kasturba Marg, MHB Colony, Dahisar, Gorai, Bangurnagar.</p>	
		56 th Court	Vacant - All cases are transferred to 20 th Court	---
		69 th Court	Nagpada, Sir J. J. Marg - IPC, Animal Act (Colaba to R. A. Kidwai Marg)	---
		70 th Court	Dongri	cases of 138 N. I. Act are allotted on rotation basis
	Ballard Pier	16 th Court	Yellow gate, Mallete Bunder Chowki, Boat gate, New fish jetty, Pravasi Jetty, BPT	---
		33 rd Court	---	MRA Marg

		38 th Court	MRA Marg Income Tax cases all over Mumbai	138 N. A. Act cases (transferred from 33 rd Court) of MRA Marg P. Stn.
5	Mumbai Central	36 th Court	Churchgate Railway Police Station, Mumbai Central Railway Police Station, Bandra Railway Police Station, RPF/Churchgate, RPF/MCT (Local), RPF/Dadar, RPF/ Bandra Terminus, RPF/ Andheri, RPF/ Borivali	---
6	Shindewa di	41 st Court	Criminal cases under MRTTP Act, Maharashtra Slum Area Act, Maharashtra (Urban Area) Protection and Preservation of Tree Act. Police Stations – Azad Maidan, MRA Marg, Colaba, Cuffe Parade, Marine Drive, L. T. Marg, J. J. Marg, V. P. Marg, Byculla, Agripada, Antop Hill, Wadala, RAK Marg, Kalachowki, Bhoiwada, Dadar, Worli, Shivaji park, N. M. Joshi Marg, Dharavi, Shahu Nagar, Mahim and Matunga. <u>Criminal cases under MMC Act of Wards</u> : - A-Ward, C-Ward, E-Ward, F/North, G/North, G/South	---
		42 nd Court	Criminal cases under MRTTP Act, Maharashtra Slum Area Act, Maharashtra (Urban Area) Protection	---

			<p>and Preservation of Tree Act.</p> <p>Police stations – Nagpada, Malabar Hill, Dr. D. B. Marg, Tardeo, Pydhonie, Dongri, Kurla, Nehru nagar, V. B. Nagar, Chunabhatti, Sakinaka, Ghatkopar, Powai, Pantnagar, Park site, Vikhroli, Mulund, Navghar, Trombay, Govandi, Tilaknagar, RCF, Deonar, Chembur, Mankhurd, Shivaji Nagar, Bhandup, Kanjur Marg.</p> <p><u>Criminal cases under MMC Act of Wards</u> : -</p> <p>B-Ward, D-Ward, L-Ward, N-Ward, T-Ward, M/East, M/West, S-Ward</p>	
7	Girgaon	ACMM 4 th Court	Tardeo and V. P. Road	---
		18 th Court	Dr. D. B. Marg for IPC cases, State Excise Divisions – D, E, F, G, I.	---
		40 th Court	Gaodevi and Malabar Hill	---
		14 th Court	---	138 cases of Girgaon Centre of Court
8	Dadar	5 th Court	Dadar, Shivaji Park	---
		7 th	---	138 of N. I. Act of

		Court		Dadar Centre
		13 th Court	N. M. Joshi Marg, R. A. K. Marg	---
		29 th Court	Bhoiwada, Wadala and Wadala T.T.	---
		62 nd Court	Worli, Seweree	---
9	Kurla	11 th Court	Chembur	---
		30 th Court	Matunga	cases of 138 N. I. Act are allotted on rotation basis
		45 th Court	Deonar Cases filed against Begger's Act	---
		51 st Court	Kurla, Sion	---
		52 th Court	Mankhurd, RCF	---
		57 th Court	Shivaji Nagar, Govandi	---
		59 th Court	Vinoba Bhave Nagar	cases of 138 N. I. Act are allotted on rotation basis
		60 th Court	Chunabhatti, Trombay	---
		61 st Court	Antop Hill	---
10	Vikhroli	31 st Court	Parksite	---
		34 th	Nehru Nagar	---

		Court		
		49 th Court	Ghatkopar	---
		50 th Court	Vikhroli	cases of 138 N. I. Act are allotted on rotation basis
		72 nd Court	Tilak Nagar	cases of 138 N. I. Act are allotted on rotation basis
		73 rd Court	Pant Nagar	cases of 138 N. I. Act are allotted on rotation basis
11	Mulund	27 th Court	Mulund, Navghar	Mulund, Navghar
		53 rd Court	Bhandup, Kanjur Marg	Bhandup, Kanjur Marg
12	Bandra	9 th Court	Mahim and Khar	---
		12 th Court	Dharavi, Bandra, Shahu Nagar	---
		32 nd Court	Nirmal Nagar, Kherwadi, State Excise – Div- FS-I, FS-II, J,K, L, M.N, O, P, Q, R, S, T, U, V, W Divisions	---
		58 th Court	---	Mahim, Khar, Bandra Kurla Complex, Bandra, Dharavi, Shahu Nagar, Santacruz, Vakola, Kherwadi, Nirmal Nagar
		71 st Court	Santacruz, Vakola and BKC	---

13	Vile Parle	39 th Court	<p><u>cases under Municipal Corporation Act and Maharashtra Shop and Establishment Act, Fire Act</u></p> <p>1. H-East Ward [Bandra(East), Khar (East), Santacruz (East)]</p> <p>2. H- West Ward [Bandra(West), Khar (West), Santacruz (West)]</p> <p>3. K-East Ward [Vile Parle (East), Andheri (East), Jogeshwari (East)]</p> <p>4. P- North Ward [Malad (East and West)</p> <p>5. P -South Ward Goregaon (East and West)</p> <p><u>cases under Maharashtra Regional and Town planning act, Maharashtra Preservation and Protection of Trees Act, Pre-Natal and Preconception Diagnostic Techniques Act</u></p> <p>Police stations attached :- Vakola, Kherwadi, BKC, Nirmal Nagar, Airport, Bandra, Khar, Santacruz, Sahar, Meghwadi, Jogeshwari, Andheri, MIDC, Sakinaka, Powai, Vile Parle, Goregaon, Vanrai, Aarey Sub, Dindoshi, Bangur Nagar, Malad, Malvani, Kurar Village</p>	---
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		55 th Court	<u>cases under Municipal Corporation Act and Maharashtra Shop and Establishment Act, Fire Act</u> 1. K- West Ward [Vile Parle (West), Andheri (West), Jogeshwari (West)] 2. R – North Ward (Dahisar East and West) 3. R- Central Ward (Borivali East and West) 4. R- South Ward (Kandivali East and West) <u>cases under Maharashtra Regional and Town planning act, Maharashtra Preservation and Protection of Trees Act, Pre-Natal and Preconception Diagnostic Techniques Act</u> Police stations attached :- Juhu, D. N. Nagar, Versova, Amboli, Kandivali, Charkop, Oshivara, Samta Nagar, Borivali, Kasturba Marg, MHB Colony, Gorai, Dahisar	---
14	Andheri	10 th Court	Jogeshwari, D. N. Nagar, Juhu	---
		22 nd Court	MIDC, Sahar	---
		44 th Court	Versova	cases of 138 N. I. Act are allotted on rotation basis

		48 th Court	---	cases of 138 N. I. Act are allotted on rotation basis
		Railway Mobile Court	Oshivara, Meghwadi, Andheri Railway, RPF Bandra, RPF Andheri, RPF Borivali, RTO Andheri, RPF BDTS, GRP Bandra, GRP Borivali.	---
		6 ^{3rd} Court	---	cases of 138 N. I. Act are allotted on rotation basis
		65 th Court	Andheri and Vile Parle	---
		66 th Court	Airport, Sakinaka, Amboli, Powai	---
15	Borivali	24 th Court	Malvani, Malad, Charkop	---
		26 th Court	Borivali, Borivali Railway, Gorai, Dahisar	---
		17 th Court	Samta Nagar, Vanrai, Kandivali	---
		67 th Court	Dindoshi, Kurar, Goregaon	---
		68 th Court	Kasturba, MHB Colony, Aarey, Bangur Nagar	---
		43 rd Court	---	Jurisdiction of all police station of Borivali Centre
16	Juvenile	Juvenile City	Juvenile related cases of all police stations of Mumbai City pertaining to Juvenile Justice Board.	---

		Juvenile Suburban and 21 st Court	Juvenile related cases of all police stations of Mumbai Suburban pertaining to Juvenile Justice Board.	---
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